

- Reservoir Induced Seismicity;
- Compensatory Afforestation;
- Relocation of buildings and monuments of historical and archaeological importance;
- Health aspects including control of water-borne diseases; and
- Disaster Management Plan.

Commercial Application of Super Conductor Device

*388. SHRI C.P. MUDALAGIRI-YAPPA:
SHRI V. KRISHNA RAO:

Will the PRIME MINISTER be pleased to state:

(a) whether country's first super conductor device with commercial applications is likely to be fabricated within a year; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) and (b). Some prototype devices based on super conducting materials are in the process of development in various institutions/laboratories in the country. The question of commercial applications will be taken up after the laboratory prototypes are fabricated, evaluated and further engineered/upscaled.

Modernisation of Ishapore Rifle Factory, West Bengal

*389. SHRI SANAT KUMAR MANDAL:
Will the PRIME MINISTER be pleased to state:

(a) whether Union Government propose to consider the need for modernisation and up-dating of the technology in Ishapore Rifle Factory and some other Ordnance Factories in West Bengal;

(b) if so, the broad features of the project chalked out; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. RAJA RAMANNA): (a) Yes, Sir.

(b) Various Projects for production of Small Arms, have been sanctioned at Ishapore Rifle Factory, at a cost of Rs. 85 crores. In so far as other factories in West Bengal viz. Gun and Shell Factory, Cos-sipore, O.F. Dum-Dum and Metal and Steel Factory, Ishapore are concerned, new projects involving modernisation for production of Armaments and Ammunitions items, at a total cost of Rs. 22 crores have been sanctioned.

(c) Does not arise in view of (a) and (b) above.

Expansion of Educational Opportunities in Rural Areas

*390. SHRI L.K. ADVANI:
SHRI SHANKERSINH VAGHELA:

Will the PRIME MINISTER be pleased to state:

(a) whether Government are thinking of expanding educational opportunities in rural areas and the courses made more relevant to enable the students and rural youth to understand issues like land and water use, land-reform laws, environmental preservation and general health; and

(b) if so, the details thereof and the time

by which the above proposal is likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) and (b). As part of the effort to promote equality of educational opportunity, Government propose to expand educational facilities in the rural areas during the VIIIth Five Year Plan. Strategies for this expansion at different levels of education are being worked out.

Issues like land and water use, land reform laws, environmental preservation and general health are already dealt with in the curriculum for Social Sciences and Science at different stages of school education. Topics related to water use, environmental preservation and general health form part of the curriculum for the environmental studies at the primary stage. The Science curriculum at the upper-primary and secondary stages also deal with topics dealing with health and nutrition, protection of the environment and preservation of the eco-system. The topics related to land and water use and environmental preservation are dealt with in the curriculum in Geography for Classes VIII to X. Topics on land reform are included in the curriculum for Sociology for Class XII

Setting up of Adarsh Pathshala in H.P.

3917 SHRI NIRMAL KANTI CHATTERJEE: Will the PRIME MINISTER be pleased to state:

(a) whether Union Government had sanctioned two Adarsh Pathshala in Himachal Pradesh with the assistance of Union Government;

(b) if so, on which date Government

have sanctioned the fund to these Adarsh Pathshala; and

(c) the total number of staff sanctioned by the Screening Committee to the Adarsh Pathshala, Jangla and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON): (a) and (b). Government have decided to recognise Himachal Saraswati Sanskrit Mahavidyalaya, Jangla and S.D. Snakator Sanskrit Mahavidyalaya, Doghi as Adarsh Pathshalas in Himachal Pradesh.

In the case of Himachal Saraswati Sanskrit Mahavidyalaya, Jangla, all formalities up to that of constitution of Managing Committee have been completed. Pending constitution of the Managing Committee, formal orders for recognition and release of funds based on such recognition, have not been issued.

S.D. Snakator Sanskrit Mahavidyalaya has not completed the formalities of transfer of assets in the name of the President of India. So, in regard to this institution also, it has not been possible to issue formal orders for recognition or release of funds.

(c) The Screening Committee does not sanction staff. Pending issue of formal orders for recognition of the institution, the question of sanctioning of the staff for the Adarsh Pathshala Jangla, does not arise.

Admission in Sainik/Military Schools in Kerala

3918. PROF. SAVITHRI LAKSHMANAN: Will the PRIME MINISTER be pleased to state: